

FORM A

PUBLIC ANNOUNCEMENT

**[Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF STAKEHOLDERS OF ESTEEM CREDITS AND INVESTMENTS
PRIVATE LIMITED**

1. Name of the Corporate Debtor	ESTEEM CREDITS AND INVESTMENTS PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	25 th August, 1992
3. Authority under which Corporate Debtor is Incorporated/Registered	Companies Act, 1956
4. Corporate Identity Number	U65991TN1992PTC023335
5. Address of the Registered Office of the Corporate Debtor	NO.64, B-BLOCK ANNA NAGAR, CHENNAI 600040
6. Liquidation commencement date of Corporate Person	29 th March, 2025
7. Name, address, email address and the registration number of the Liquidator	Shanmugakani Saraskumar Contact Address: 132A, NTR Street, Rangarajapuram Main Road, Kodambakkam, Chennai - 600 024. Mobile no: 9444011294 Email ID: saraskcsca@gmail.com Registration number: IP/N00265
8. Last date of submission of claims	28 th April, 2025

Notice is hereby given that **ESTEEM CREDITS AND INVESTMENTS PRIVATE LIMITED** has commenced Voluntary Liquidation on 29th March, 2025

The Stakeholders of **ESTEEM CREDITS AND INVESTMENTS PRIVATE LIMITED** are hereby called upon to submit their proof of claims on or before 28th April, 2025 to the liquidator at the address mentioned against item No. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claim in person or by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: 31st March, 2025

Place: Chennai



Shanmugakani Saraskumar
Email ID: saraskcsca@gmail.com
Registration number: IP/N00265